

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 5
(IB)-298/ND/2020**

Under Section: 9 of IBC.

In the matter of:

Mittal Stores, Through Mr. Vinod Mittal **....Applicant**
Vs. **...Respondent**
Pathway Hospitalities Pvt. Ltd.

Order delivered on 23.01.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :
For the Respondent :

ORDER

None for the applicant. In the interest of justice, matter is adjourned to 10.02.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali